

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No. 646/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th January 2018, 10.30 A.M

Name of the Company	Mahendra Trading Co.-Vs- Hindustan Control Equipment Pvt.Ltd		
Under Section	9 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Operational Creditor

1. Mr. Anirban Ray, Advocate
2. Mr. Rudrajit Sarkar, Advocate
3. Mr. N.V.N. Sastoy, Advocate
4. Ms. Deepabali Datta, Advocate

D. Datta
12/1/18

1. Mr. Joy Laha Sr. Adv.
2. Mr. Rudraman Bhattacharya Adv.
3. Mr. Rishab Banerjee Adv.
4. Mr. Sourajit Dasgupta
5. Ms. Samiksha Chakraborty

S. Chakraborty
12/1/18
Advocate
for Corporate Debtor

P.T.O.

JASWANT WATWANI AND JASWANT
HOME ATANJAN
ATANJAN

ORDER

Ld. Counsel for the operational creditor and the corporate debtor is present.

Heard. Reserved for order.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)